

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT AND INTERNAL TRADE (SHRI M. R. KRISHNA) : (a) and (b). The need for setting up small scale industries/Ancillary industries near the Thumbi Station and Space Science Research Centre in Trivandrum has been under consideration of the Government. In this connection a meeting was called by the Kerala Government to explore the possibility of setting up of a satellite ancillary industrial estate around the Thumba Rocket Launching Establishment. Specific schemes are now being formulated by the Development Commissioner Small Scale Industries in consultation with the State Government.

(c) It is expected that once the schemes are finalised, technical entrepreneurs will come forward to implement them.

Prices of Bars, Rods and Torsteel

*309. **SHRI RABI RAY :** Will the Minister of STEEL AND HEAVY ENGINEERING be pleased to state whether his Ministry has decided to fix the prices of bars, rods, and torsteel, and if so, the reasons therefor ?

THE MINISTER OF STEEL AND HEAVY ENGINEERING (SHRI B. R. BHAGAT) : Bars, rods and torsteel despatched by the main producers are already being supplied at J. P. C. Prices fixed in consultation with the Government. As regards prices of some of these products manufactured by rerollers, a proposal to fix a reasonable conversion cost is at present being considered by the Government.

Completion of General Elections within Certain Period

*310. **SHRI G. VENKATASWAMY :**
SHRI MEETHA LAL MEENA :
Will the Minister of LAW AND SOCIAL WELFARE be pleased to state :

(a) whether the Election Commission has formulated proposals which will make it possible to hold the General Elections within a period of about 45 days from the date of dissolution of the Lok Sabha or of a State Legislative Assembly ;

(b) if so, the broad outlines of the proposals ; and

(c) the reaction of Government thereto ?

THE MINISTER OF LAW AND SOCIAL WELFARE (SHRI K. HANUMANTHAIYA) : (a) to (c). In order to discharge the functions under article 324 of the Constitution, the Election Commission has to keep election arrangements always ready. The Commission has taken action to keep the electoral rolls of all the constituencies constantly revised and up-to-date and to keep ready the various election materials. Draft lists of polling stations are also kept up-to-date so that they can be finalised at short notice. On the expiration of the duration of the existing House of the People or of a State Legislative Assembly or in the event of dissolution of either before the normal term, it may not be difficult to hold a General Election wherever necessary within as short a period as it is possible. Proposals received from the Election Commission for the amendment of Election Law include suggestions aimed at shortening the total period of time required for completing an election. These are awaiting discussion in a Committee consisting of the representatives of political parties/groups in Parliament proposed to be set up for the purpose in compliance with the assurance given to Parliament.

सोनीपत के एक गांव में हरिजनों का सामाजिक बहिष्कार

*311. **श्री मोलहू प्रसाद :** क्या त्रिधि तथा समाज कल्याण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का ध्यान दिनांक, 5 अगस्त, 1970 के दैनिक "हिन्दुस्तान" में "सोनीपत के एक गांव में हरिजनों का सामाजिक बहिष्कार" शीर्षक के अन्तर्गत प्रकाशित समाचार की ओर दिलाया गया है ; और

(ख) यदि हां, तो इस सम्बन्ध में क्या कार्यवाही की जा रही है ?

त्रिधि मन्त्रालय तथा समाज कल्याण विभाग में राज्य मन्त्री (श्री जगन्नाथ राव) : (क) सरकार ने इस समाचार को देखा है।

(ख) राज्य सरकार को इस मामले में लिखा गया है। उसके उत्तर की प्रतीक्षा की जा रही है।

Revision of Electoral Rolls in Delhi

*312. SHRI N. R. LASKAR :
SHRI NARAYANAN :

Will the Minister of LAW AND SOCIAL WELFARE be pleased to state :

(a) whether the Election Commission has started a special revision of electoral rolls in all the seven Parliamentary Constituencies of Delhi ;

(b) if so, the reasons therefor ; and

(c) when the revision work is likely to be completed ?

THE MINISTER OF LAW AND SOCIAL WELFARE (SHRI K. HANU MANTHAIYA) : (a) to (c). After final publication of the electoral rolls for the Parliamentary Constituencies of Delhi, complaints were received in the Election Commission that the rolls were either erroneous or incomplete. The Commission also received a representation from the Executive Councillor (Finance), Delhi Administration, stating that on account of frequent shifting of population and other reasons, the electoral rolls of the seven Parliamentary Constituencies in the Union Territory of Delhi have ceased to be up-to-date and should, therefore, be specially revised. On the recommendations of the Chief Electoral Officer, Delhi, the Commission has in all ordered a special revision of 793 parts of the electoral rolls of the seven Parliamentary Constituencies of Delhi to be completed on 30-12-1970.

Import of Tinplates

*313. SHRI INDRAJIT GUPTA :
Will the Minister of STEEL AND HEAVY ENGINEERING be pleased to state :

(a) whether the Hindustan Steel Limited proposed to import tinplates : and

(b) if so, the quantity and value of tinplates to be imported ?

THE MINISTER OF STEEL AND HEAVY ENGINEERING (SHRI B. R. BHAGAT) : (a) and (b). Yes, Sir. The

import of Open Top Sanitary can quality tinplates by Hindustan Steel Ltd., valued at approx. Rs.24 crores has been approved. Against this, orders have already been placed by them on foreign suppliers for 4775 tonnes of value about Rs. 1 crore.

कोटा (राजस्थान) में उद्योगों की स्थापना

*314. श्री श्रीकार लाल बेरवा : क्या औद्योगिक विकास तथा आन्तरिक व्यापार मंत्री यह बताने की कृपा करेंगे कि :

(क) उन उद्योगपतियों के नाम क्या हैं जिन्होंने कोटा (राजस्थान) में उद्योगों की स्थापना करने के प्रस्ताव सरकार को भेजे हैं तथा स्थापित किये जाने वाले प्रस्तावित उद्योगों का व्यौरा क्या है ; और

(ख) क्या कोटा (राजस्थान) में सरकारी क्षेत्र में कोई उद्योग स्थापित करने का सरकार का विचार है और यदि हाँ, तो तत्सम्बन्धी व्यौरा क्या है ?

औद्योगिक विकास तथा आन्तरिक व्यापार मन्त्रालय में उप मन्त्री (श्री मं० रं० कृष्णा) :

(क) एक विवरण सभा-पटल पर रखा जाता है।

(ख) एक भारी जल संयंत्र के अतिरिक्त जिसकी स्थापना अणु शक्ति विभाग द्वारा की जा रही है और जिसके 1974 में पूरे हो जाने की आशा है, सरकारी क्षेत्र में विशेष रूप से कोटा (राजस्थान) में फिलहाल किसी नये उपक्रम की स्थापना करने का कोई प्रस्ताव विचाराधीन नहीं है।

कोटा (राजस्थान) के अलग आंकड़े उपलब्ध नहीं हैं। किन्तु जहाँ तक सम्पूर्ण राजस्थान राज्य का सम्बन्ध है, राज्य में नये औद्योगिक उपक्रमों का स्थापना करने के लिये 1970 (3 अक्टूबर तक) में 4 आवेदन पत्र प्राप्त हुए हैं। इन आवेदनों में से 3 मामलों में आशय पत्र जारी कर दिये गये हैं, 7 आवेदन अस्वीकृत कर दिये गये हैं और शेष 32 आवेदन-पत्र